

**NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 24-04-2024 AT 02.30 P.M. THROUGH VIDEO CONFERENCING:**

-----  
**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**  
-----

**APPLICATION NUMBER : IA(IBC)/506(CHE)/2024**

**PETITION NUMBER : CP(IB)/616(CHE)/2020**

**NAME OF THE APPLICANT : CS Bhaskar B (RP) M/s.MPL Cars Pvt Ltd**

**NAME OF THE RESPONDENT(S) : --**

**UNDER SECTION : Sec 99 of IBC, 2016**  
-----

**ORDER**

Ld. Counsel Mr.M.L.Ganesh for the Financial Creditor. Ld. RP is present in person. None for the Respondent.

It is stated that the report has been served on the Respondent.

Copy of the Report be served on the parties and AOS be filed.

Last opportunity is given to the Respondent to file the reply within 2 weeks from today.

Rejoinder, if any, be filed within a week thereafter

List the matters for hearing on **20.06.2024**.

-Sd-

**VENKATARAMAN SUBRAMANIAM**  
**Member (Technical)**

phk

-Sd-

**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**